

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB:	HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD – TSJA, SECUNDERABAD – ECT_16_2022 OUTREACH PROGRAMME – Nomination of Smt. G.Radhika, V Addl. Chief Metropolitan Magistrate (Juvenile Court), Hyderabad to conduct ECT_16_2022 Outreach programme on “ E-Courts Programme ” to all the Judicial Officers of District Judiciary from all cadres working in the State of Telangana (excluding the Officers working on deputation) scheduled to be held on 25.03.2023 (Saturday) from 10.00 am to 1.00 pm through Virtual Mode from Telangana State Judicial Academy, Secunderabad – Relief Arrangements – ORDERS – ISSUED.	
READ:	1.	High Court’s Proceedings in Order Roc.No.655/SO/2022 dated 09.03.2022 from the Registrar General, High Court for the State of Telangana, Hyderabad.
	2.	High Courts Proceedings in Order Roc.No. 1170-B.Spl., dated 21.03.2023.
	3.	High Court’s Proceedings in Order Roc.No.655/SO/2022 dated 21.03.2022 from the Registrar General, High Court for the State of Telangana, Hyderabad.

* * *

ORDER ROC.NO.1170/2023-B.SPL., DATED: 24.03.2023

In view of nomination of the following Judicial Officer mentioned in Column No.2, vide High Court’s proceedings 3rd read above in place of Sri R.Raghunatha Reddy, I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Addl. Family Court-cum-Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Malkajgiri, to conduct ECT_16_2022 Outreach programme on “**E-Courts Programme**” to all the Judicial Officers from all cadres at their respective places working in the State of Telangana (excluding the Officers working on deputation) scheduled to be held on **25.03.2023 (Saturday)** from **10.00am to 1.00pm** through Virtual Mode from Telangana State Judicial Academy, Hyderabad, the High Court made the following in-charge arrangements:

SL. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SMT. G.RADHIKA, V Addl. Chief Metropolitan Magistrate (Juvenile Court), Hyderabad.	VI Additional Chief Metropolitan Magistrate, Hyderabad.

The officer mentioned in Column No.3 will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the above said officer who is nominated to the above said training programme.

*** In case the officer(s) mentioned in Column No.3 is either on leave or not available for any other reason the Metropolitan Sessions Judge, Hyderabad shall make alternative incharge arrangements and intimate the same to the High Court.*

..Contd.2.

NOTE: The proceedings placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the programme at Telangana State Judicial Academy, Secunderabad.


24/3/23
REGISTRAR (VIGILANCE)

To

1. The Officer and In-charge Officer.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Addl. Family Court-cum-Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Malkajgiri.
6. The V Addl. Chief Metropolitan Magistrate (Juvenile Court), Hyderabad.
7. The VI Additional Chief Metropolitan Magistrate, Hyderabad.
8. The Pay and Accounts Officer, Hyderabad.

9. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

+ **Spare...**